

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3723
ANSWERED ON:25.08.2011
MODEL LANDLORD-TENANT AGREEMENT
Singh Chaudhary Lal

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that Supreme Court has laid guidelines for a model Landlord-Tenant Agreement;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to implement the guidelines?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c): The information is being collected and will be laid on the Table of the House.